The Gazette



of **Andia**

EXTRAORDINARY PART II—Section 3

PUBLISHED BY AUTHORITY

No. 184] NEW DELHI, TUESDAY, SEPTEMBER 30, 1952

MINISTRY OF LAW

NOTIFICATION

New Delhi, the 26th September 1952

S.R.O. 1669.—The following Order made by the President is published for general information:—

THE COUNCIL OF STATES (TERM OF OFFICE OF MEMBERS) ORDER, 1952.

In pursuance of sub-section (2) of section 154 of the Representation of the People Act, 1951 (XLIII of 1951), the President, after consultation with the Election Commission, hereby makes the following Order:—

- 1. This Order may be called the Council of States (Term of Office of Members) Order, 1952.
- 2. For the purposes of this Order, members of the Council of States shall be grouped as shown in the first column of the Schedule to this Order, and the total number of members of each group shall be divided into three categories as shown in the second, third and fourth columns of the said Schedule.
- 3. The member or members of each group to be placed in each of the said three categories shall be determined by the Election Commission by drawing lots in public in such manner as it may deem fit, after notifying in the Gazette of India the time and place at which the lots will be drawn; and the term of office of a member shall expire on the second day of April, 1958, 1956 or 1954, according as he is placed in the first, second or third category.
- 4. The Election Commission shall cause to be published in the Gazette of India a statement showing the terms of office of members as determined under paragraph 3.
- 5. If on the date on which lots are drawn under paragraph 3 any seats in the Council of States are vacant, all references to members in the foregoing provisions of this Order shall be construed as including references to the persons who last filled those seats.

(See paragraph 3)

	Groups of Members				Number of members to be placed in			
						First Category	Second Category	Third Category
1,	Representat	ives of Assam				2	2	2
2.	33	., Bihar				7	7	7
3.		,, Bombay		•		6	6	5
4.	33	" Madhya Pr	adesh .	•		4	4	4
5.	22	,, Madras		•		9	9	9
б.	,,	,, Orissa .		•		3	3	3
7.	>>	", Punjab.				3	2	3
8.	33	" Uttar Prade	esh .			10	11	10
9	73	" West Benge	al .			5	4	5
10.	**	,, Hyderabad				3	4	4
ıı.	33	" Jammu and	Kashmir			2	1	1
12.	33	,, Madhya Bh	arat .			2	2	2
13.	>>	,, Mysore				2	2	2
14.	33	" P.E.P.S.U.		•		ı	I	1
15.	>>	,, Rejasthan		٠		3	3	3
16.	>>	" Saurashtra		•		1	2	1
17.	33	" Travancore-	-Cochin	•		2	2	2
18.	>>	" Vindhya Pr	adesh .			1	1	2
19.	,,	Bhopal Bilaspur-cu Himachal	m-			} 2	I	1
		Delhi and Kutch	•		•]		
20.	Members n	ominated by the I	President			4	4	4
	0					72	71	71

[No. F.24(7)/52-C.]

RAJENDRA PRASAD, President.

K. Y. BHANDARKAR, Secretary.

The Gazette

of India

EXTRAORDINARY

PART I-Section 1

PUBLISHED BY AUTHORITY

No. 454] NEW DELHI, THURSDAY, NOVEMBER 6, 1952

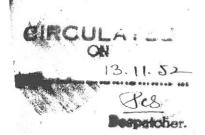
ELECTION COMMISSION, INDIA

NOTIFICATION

New Delhi, the 6th November 1952

No. 35/52-Elec.III.—In pursuance of paragraph 3 of the Council of States (Term of Office of Members) Order, 1952, the Election Commission hereby notifies that lots will be drawn, in public, in the office of the Commission (No. 1, Aurangzeb Road, New Delhi-2), at 11 A.M., on Saturday the 29th November, 1952, to determine the categories in which the member or members of the Council of States, of each of the groups mentioned in the first column of the Schedule to the said Order, will be placed for the purpose of fixing their respective terms of office as members.

P. N. SHINGHAL, Secy.



COUNCIL OF STATES

COUNCIL BULLETIN-PART II

November 12, 1952

No. 150

Term of office of the Members of the Council of States

Honourable Members are informed that the Election Commission has fixed 11 a.m. on Saturday the 29th November, 1952, as the time at which lots will be drawn for determining the term of office of the members of the Council of States. A copy of the Election Commission's notification No. 35/52-Elec.III, dated the 6th November, 1952, issued in this behalf, is appended below:—

"No. 35/52-Elec.III.—In pursuance of paragraph 3 of the Council of States (Term of Office of Members) Order, 1952, the Election Commission hereby notifies that lots will be drawn, in public, in the office of the Commission (No. 1, Aurangzeb Road, New Delhi-2) at 11 a.m. on Saturday the 29th November, 1952, to determine the categories in which the member or members of the Council of States, of each of the groups mentioned in the first column of the Schedule to the said Order, will be placed for the purpose of fixing their respective terms of office as members."

The Order referred to in the notification was published under the Ministry of Law Notification S.R.O. No. 1669, dated the 26th September, 1952, in a Gazette of India Extraordinary, Part II—Section 3, dated the 30th September, 1952.

S. N. MUKERJEE, Secy.



of India

EXTRAORDINARY

PART I-Section 1

PUBLISHED BY AUTHORITY

No. 479 | NEW DELHI, SATURDAY, NOVEMBER 29, 1952

ELECTION COMMISSION, INDIA

NOTIFICATION

New Delhi, the 29th November 1952

No. 35/52-Elec. III—In pursuance of paragraph 4 of the Council of States (Term of Office of Members) Order, 1952, the following statement showing the terms of office of Members of the Council of States as determined under paragraph 3 of the said Order is published for general information:—

	<u> </u>			
Names of Members whose term of office will expire on the 2nd April, 1958	Names of Members whose term of office will expire on the 2nd April, 1958	Names of Members whose term of office will expire on the 2nd April, 1954		
1	2	3		
	1. ASSAM			
1. Shri M. Tayyebulla	1. Shrimati Pushpalata Das .	1. Shri Suryya Kumar Bhuyan.		
2. Shri R. Thanhlira	2. Shri Mahammad Roufiquo	2. Shri Lakshesvar Boroosh.		
	2. BIHAR			
1. Shri Ahmad Hussain .	1. Shri Ram Gopal Agarwala	1. Shrimati Angelina.		
2. Shri Sri Narayan Mahtha .	2. Shri Imam Jafar	Shri Khawaja Inaitullah.		
3. Princess Vijaya Raje	3. Shri Syod Mazhar Imain	Shri Kailash Behari Lal.		
4. Shri Kameshwara Singh	4. Shri Kishori Ram	 Shrimati Lakshmi N. Menon. 		
 Shri Braj Kishore Prasad Sinha. 	5. Shri Mahesar Prasad Narayan Sinha.	5. Shri Purna Chandra Mitra.		
. Shri Rajeshwar Prasad Narayan Sinha.	6. Shri Tajamul Hussain .	6. Shri Rajendra Pratap Sinha alias Balajee.		
7. Shri Ram Bahadur Sinha.	 Shri Ganapati Iyer Gopal Valadi. 	 Shri Ramdhari Sinha Dinkar. 		

Na nes of Members whose term of office will expire on the 2nd April, 1958.	Names of Mombers whose term of office will expire on the 2nd April, 1956.	Names of Members whose term of office will expire on the 2nd April, 1954.
1	2	3
	3. BOMBAY	
 Shrimati Violet Joachim Alva. 	 Shri Bhimao Ramji Ambo kar. 	d-1. Shri Abid Ali Jaferbhai
Shri Somnath Prabhashan- kar Davo.	Shri Trimbak Raghunath Deogirikar.	2. Shri Devkinandan Narayan
Shri Lalchand Hirachand Doshi.	 Shri Narayan Sube Rao Hardikar. 	3. Shri Shriyans Prasad Jain
 Shri Bhalchandra Mahosh- war Gupto. 	 Shri Munchershaw Dhun- jeebhai Dorabjee Gilder. 	 Shri Premji Thobhanbhai Leuva.
 Shrimati Lilavati Kanhaya- lal Munshi. 	 Shri Dhairyashilrao Yash- wantrao Pawar. 	 Shri Chandulal Pitamber- dus Parikh.
6. Shri Rajaram Balkrishna Raut.	6. Shri Manilal Chaturbhai Shah.	
	4. MADHYA PRADES	H
1. Shri Ramrao Madhaorao Deshmukh.	1. Shri Waman Shoodas Barlinge.	1. Shri Bhanu Pratap Singa
2. Shri R. P. Dube	2. Shri Martandrao Ram- uhandrarao.	2. Shri Sitacharan Ram- chatan Dube.
3. Shrimati Soota Parmanand	 Shri Gopaldasji Bulakhi- dasji Mohta. 	 Shri Chandragopal Gajadhar prasad Misra.
4. Shri Ramshwar Umrao	4. Dr. Raghu Vira	4. Shri Semiullah Khan.
Agnibhoj.	5. MADRAS	
1. Shri T. Bhaskar Rao	I. Shri Narasimha Gopala- swami Ayyangar,	1, Shri Ezhukuttikkal Imbich Baya.
2. Shri M. Mohamed Ismail	2. Shri B. V. Kakkilaya	2. Shri S. Guruswami
3. Shri K. L. Narasimham	3, Shri Kommareddi Surya, narayana.	3. Shri Kotsmraju Rama Rao
4. Shri Puchalapalli Sundarayya.	4. Shrimati Mona Hensman	 Shri Makkineni Besava, punneish.
5. Shri Pydah Venkatanarayana	5. Shri V. M. Obaidullah Sahib.	5. Shri Neelam Sanjiva Reddy
6. Shri G. Rajagopalan	6. Shri T. S. Pattabiraman	6. Shri K. M. Rahimatullah.
7. Shri H. D. Rajah	 Shri A. Ramaswami Mudaliar. 	7. Shri P. S. Rajagopal Naidu
8. Shri G. Ranganayakulu alias N. G. Ranga.	8. Shri Sivalanka Sambhu Prasad.	*
9. Shri V. M. Surendra Ram	9. Shri S. Venkataraman 6. ORISSA	9. Shri T. V. Kamalaswamy
1. Shri Radhakrishna Biswasroy	1. Shri Jagannath Das	1. Shrimati Shaila Bala Das
2. Shri Bodh Ram Dube	2. Shri Surendranath Dwivedi	
3. Shri Surendra Mahanty	3. Shri Sundar Mohan Hemram.	3. Shri Baidyanath Rath.
	7. PUNJAB	
1 Galan Gurai Clack	1. Diwan Chaman Lal	I. Dr. Anup Singh
1. Sardar Guraj Singh	2. Sardar Darshan Singh	2. Sardar Nihal Singh
2. Sarder Swaren Singh	2. Saudat Datarian Singii	3. Sardar Udham Singh
3. Shri Mukand Lai Puri		o. pardar odnam bilku

Names of Members whoso term of office will expire on the 2nd April, 1958.	Names of Members whose term of office will expire on the 2nd April, 1956.	Names of Members whose term of office will expire on the 2nd April, 1954.	
1	2	3	
	8. UTTAR PRADESH		
 Shri A. Dharam Das. Shri Indra Vidya Vachaspati. Shri Jagannath Prasad urf 		 Shri Ahmad Said Khan. Shri Amar Nath Agarwal. Shri Amolak Chand. 	
Jagan. 4. Shri B. K. Mukerji. 5. Shri Newab Singh Chauhan. 6. Shri Shyam Dhar. 7. Shri Shyam Sunder Narain Tankha. 8. Shri J. P. Srivastava. 9. Shri Tarkeshwar Pandey.	 Shri Hirdey Nath Kunzru. Shri Jasaud Singh. Shri Jaspat Roy Kapoor. Shrimati Kudsla Bogum Shri Muraru Lal Shri Ram Kripal Singh. 	 Shri Gopi Nath Singh. Shri Lal Bahadur Shastri. Mohammad Faruqi. Shri Narendra Deva. Shri Ram Chand Gupta. 	
10. Shri Thakur Das.	10. Shri Ram Prasad.11. Shrimati Savitry Devi Nigam.9. WEST BENGAL	10. Shri Sumat Prasad.	
Shri Beniprasad Agarwala Shrimati Mayadevi Chettrinee.	 Shri Satyapriya Banerjee, Shri Indra Bhusan Beed. 	 Shri Charu Chandra Biswas. Shri Nalinaksha Datta. 	
 Shri Bimal Coomer Ghose. Shri Bhupesh Chandra Gupta. 	 Shri Syed Nausherall. Shri Satyendra Prosad Ray. 	 Shri Rajpat Singh Dugar. Shri Debprasad Ghose. 	
 Shri Satyendra Narayan Mazumdar. 	10 HWDERARAD	 Shri Surosh Chandra Mazumdar, 	
1, Shri S. Chinna Reddy.	10. HYDERABAD 1. Shri Venket Krishna	I, Shri Narayanappa,	
 Shri Kishan Chand. Shri Puranmal Surajmal. 	Dhaga. 2. Shri Raj Bahadur Goud. 3. Shri Dinshaw Dadabhai	 Shri Narsing Rao. Shri Osman Sobhani 	
	Italia. 4. Shri B. S. Venkatrao	4. Shri J. H. Subbiah.	
1. Sardar Budh Singh. 2. Colonel Peer Mohammad	 JAMMU AND KASHMIR Aga Syed Mohammad Shah Jalali. 	1. Pandit Anant Ram.	
Khan.	2. MADHYA BHARAT		
1. Shri Vinayak Sitaram Sarvate.	1. Shri Kanahiyalal.	I. Shri Chandrojeerao Angre.	
2. Shri Trimbak Damodar.	2. Shri Krishnakant.	2. Shri Raghubirsingh.	
	13. MYSORE		
 Shri B. P. Basappa Shetty. Shri Mohammad Valiulla. 	 Shri M. Govinda Roddy Shri S. V. Krishnamoorthy Rao. 	 Shri C. G. K. Reddy. Shri K. Chengaluraya Reddy . 	

Names of Members whose term of office will expire on the 2nd April, 1958	Names of Members whose term of office will expire on the 2nd April, 1956	Names of Members whose term of office will expire on the 2nd April, 1954		
1	2			
14.	PATIALA AND EAST PUNJA	B STATES UNION		
1. Shri Jagan Nath.	1. Shri Joginder Singh.	1. Shri Kartar Singh.		
	15. RAJASTHAN			
l. Shri Laxmansingh.	1. Shri Kalu Lal.	1. Shri Ramnath Anandilal Poddar.		
2. Shri Keshvanand.	2. Shrimati Sharda Bai.	2. Shri Barkat Ullah Khan.		
3. Raja Bahadur Sardar Singh.	3. Shri Harish Chandra Mathur.	3. Shri Mahendra Singh Ranawat.		
	16. SAURASHTRA			
I. Shri Jaysukhlal Lalshanker Hathi.	I. Shri Bhogilal Maganlal Shah.	I. Shri Darasha Hormasj Variava.		
	2. Shari Nanabhai Kalidas Bhat.			
	17. TRAVANCORE-COOHIN	ī		
1. Shri S. Chattanatha Karayalar.	1. Shri Abdul Razak.	1. Shri K. C. George.		
2. Shri C. Narayana Pillai.	2. Shri Madhavan Nair.	Shri Manjuran Mathai.		
	18. VINDHYA PRADESH			
1. Shri Banarsi Das Chaturvedi.	1. Shri Gulsher Ahmad.	1. Shri Awadhesh Pratap Singh.		
		2. Shri Baij Nath Dube.		
19. BHOPAL, BILASPUR	-cum-HIMACHAL PRADESH,	DELHI AND KUTCH		
l. Master Bhairon Prasad. 2. Shri Charanji Lal.	1. Shri Onkar Nath.	1. Shri Lavji Lakhamshi.		
20. MEMBI	ERS NOMINATED BY THE P	RESIDENT		
l. Shri Alladi Krishnaswami.	1. Dr. Zakir Husain.	1. Professor Satyendra Nath Bose.		
2. Shri Kaka Saheb Kalelkar.	2. Dr. Sahib Singh Sokhoy.	2. Dr. J. Mohandas Kumarappa.		
3. Shri Maithili Sharan Gupta.	3. Shrimati Rukmini Devi.	3. Dr. Kalidas Nag.		
4. Professor Radhakumud Mookerji.	4. Professor Naraindas R. Malkani.	4. Shri Prithviraj Kapoc		

P. N. SHINGHAL, Secretary to the Election Commission.